

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD SPECIAL BENCH – 1
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-04-2024 AT 02:30 PM

CP (CAA) No. 69/230/HDB/2023
u/s. 230 of Companies Act

IN THE MATTER OF:

M/s. SAM Agri Ventures Ltd (Transferor Company) and M/s. SAM Agri Tech Ltd (Formerly known as Keimed Ltd) (Transferee Company) and their respective shareholders and creditors

...Petitioner/s

C O R A M:-

**SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned CS Mr Naresh Kumar Chanda, for petitioner present through Video Conference.

Ms Kusum Yadav, Assistance Director from RD Office present physically.

Mr D Vasant Kumar Meshram, Assistant OL from OL Office present physically. RD report not filed. For filing RD report two weeks' time granted. Advance copy of the report be served to the other side. Matter adjourned to 13.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)